

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)**

Subject: Promotion of Section Officers to the post of Chief Administrative Officer and Accounts Officer in District Judiciary of UT of J&K.

ORDER

No: 1334 of 2024/Py

Dated: 30-08-2024

Sanction is hereby accorded to the promotion of the following Section Officers to the post of Chief Administrative Officer and Accounts Officer in the pay Level- 8 (47600-151100) in District Judiciary of UT of J&K:

S.No.	Name	Present Place of posting	Post to which promoted
1.	Ms. Azhar Zia	Section Officer/Adm in the Court of Pr. District & Sessions Judge, Budgam.	Accounts Officer
2.	Shri Mubarik Ahmad Imam	Section Officer (Reader) in the Court of Additional District & Sessions Judge, Baramulla.	Chief Administrative Officer
3.	Shri Madan Lal-II	Section Officer in the Court of Pr. District & Sessions Judge, Rajouri.	Chief Administrative Officer

Note:

1. The above promotions are initially on officiating basis, regularization whereof shall be subject to successfully qualifying the written or oral examination as may be prescribed by the Hon'ble the Chief Justice to assess the knowledge of the promotees on the domain subjects i.e. local laws and Civil Service Regulation, for the posts of Chief Administrative Officer and Accounts Officer.
2. Posting orders of the promotees shall be issued separately.

By Order of Hon'ble the Chief Justice (A).


(M. K. Sharma)

Principal Secretary to
Hon'ble the Chief Justice

No:- 1213-21/Py-670 Dated:- 30-08-2024

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
..... for information.
4. Pr. District & Sessions Judge, Budgam, Rajouri & Baramulla.
5. Addl. District & Sessions Judge Baramulla.
..... for information.
6. CPC, e-Court, High Court of J&K Srinagar/Jammu for uploading the same on the High Court website.
7. Director Finance, High Court of J&K and Ladakh for information.
8. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same.
9. Order file.


Principal Secretary to
Hon'ble the Chief Justice